

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2036 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Regional P.F. Commissioner Noida Vs. VNM Components Pvt. Ltd.	Shivanath Mahanta
2.	I.A. No. 2045 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	SKS Enterprises Vs. Madhya Bharat Papers Ltd.	Jai Anant Dehadrai
3.	I.A. No. 2063 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Virjai Khosla Vs. Nemo	Deepak Khosla

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Assistant Registrar